NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 28/213-216-221/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

Name of the Company:

Mrugesh Arvindbhai Patel

V/s.

Saturn Infraspace Ltd. & Ors.

Section of the Companies Act:

Section 213-216-221 of the Companies Act,

<u>1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

D.M. Motwami

PCS

Palition

2

ORDER

Learned PCS Mr. D. M Motwani present for Petitioner. None present for Respondents.

List of creditors filed.

Copy of FIR registered against Respondents filed.

Copy of FIR registered against petitioners not filed.

Copies of petitions filed by public filed before Consumer Forum not filed.

At request of Learned Counsel for Petitioner, list the matter on 31.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of May, 2017.